

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 35 of 2014 &
IA No. 55 of 2014**

Dated : 21st April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd.Appellant(s)

Versus

M/s. Everest Power Pvt. Ltd. & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): : Mr. Varun Pathak
Mr. Ravi Prakash for PTC
Ms. Shikha Ohri
Mr. Ruth Elwin**

**Appeal No. 30 of 2014 &
IA No. 46 of 2014 &
I.A.No. 47 of 2014**

M/s Everest Power Pvt. Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri

**Counsel for the Respondent(s): : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Mr. Varun Pathak
Mr. Ravi Prakash for PTC
Ms. Shikha Ohr
Mr. Ruth Elwin for R-1**

ORDER

We have heard Learned Counsel for the Appellant for some time. Post the matter for further hearing on **22.04.2014 at 12.30 PM.**

**(Rakesh Nath)
Technical Member
pr/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**